GOVERNMENT OF INDIA MINISTRY OFWOMEN AND CHILD DEVELOPMENT RAJYA SABHA QUESTION NO21.12.2009 ANSWERED ON SEXUAL ABUSE OF CHILDREN

3543

Smt. Mohsina Kidwai

Will the Minister of COALCOALWOMEN AND CHILD DEVELOPMENT be pleased to state :-

(a): whether according to a study conducted by Government, it has been revealed that a large number of children are facing one or more form of sexual abuse;

(b): if so, the details thereof;

(c): whether the ` Child Abuse: India 2007` published by her Ministry has revealed shocking instances of child sexual abuse; and

(d): if so, the details thereof and further steps Government has taken/proposes to take to check such instances?

ANSWER

MINISTER OF STATE OF THE MINISTRY OF WOMEN AND CHILD DEVELOPMENT

(SHRIMATI KRISHNA TIRATH)

(a),(b),(c)&(d):A study on Child Abuse was undertaken by the Ministry of Women and Child Development in 2007 which covered 13 States with a sample size of 12447 children, 2324 young adults and 2449 stakeholders. Major findings of the Study regarding sexual abuse of children are given in Annexure. The issues relating to child abuse are being addressed by the Government through policies, legislations, plans, schemes and programmes which include National Policy on Children 1974, National Charter for Children 2003, Juvenile Justice (Care and Protection of Children) Act 2000 and its amendment in 2006, Immoral Traffic (Prevention) Act, 1956, Child Labour (Prohibition and Regulation) Act 1986, National Plan of Action for Children 2005, Integrated Child Protection Scheme, Scheme for Working Children, etc. The National Commission for Protection of Child Rights, a statutory body set up in March 2007, also inquires into the complaints of violation of child rights.

Annexure Annexure in reply to Rajya Sabha Unstarred Question No. 3543 for 21.12.2009 by Smt. Mohsina Kidwai & Smt. Shobhana Bhartia

Sexual Abuse

1. 53.22% children reported having faced one or more forms of sexual abuse.

2. Andhra Pradesh, Assam, Bihar and Delhi reported the highest percentage of sexual abuse among both boys and girls.

3. 21.90% child respondents reported facing severe forms of sexual abuse and 50.76% other forms of sexual abuse.

4. Out of the child respondents, 5.69% reported being sexually assaulted.

5. Children in Assam, Andhra Pradesh, Bihar and Delhi reported the highest incidence of sexual assault.

6. Children on street, children at work and children in institutional care reported the highest incidence of sexual assault.

7 50% abuses are persons known to the child or in a position of trust and responsibility.

8. Most children did not report the matter to anyone

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